GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 1034 TO BE ANSWERED ON 09.12.2025

HONORARIUM OF ASHA WORKERS

1034. DR. JOHN BRITTAS:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the present quantum of central share in the monthly honorarium of ASHA workers in the country;
- (b) whether Government is aware that Kerala has recently increased state's contribution in the honorarium by ₹1,000/-, raising it from ₹7,000/- to ₹8,000/- plus incentives to ASHA workers in the State;
- (c) whether it is a fact that Kerala demanded the Central Government multiple times to increase central share in the Honorarium of ASHA workers; and
- (d) if so, response of Government thereto?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (d): Under National Health Mission (NHM), the Ministry of Health and Family Welfare provides the technical and financial support to the States/UTs to strengthen their public healthcare system, based on the requirements posted by States/UTs in their Programme Implementation Plans (PIPs) and within the overall resource envelope.

ASHAs are envisaged to be community health volunteers and are entitled to task/activity-based incentives. ASHAs receive a fixed monthly incentive for routine and recurring activities and performance-based incentives for a varied set of activities under various National Health Programmes. The incentives are provided as a part of Centrally Sponsored Scheme, NHM.

NHM fund sharing pattern is of 60:40 between Central Government and most of the States and UTs with Legislature (Delhi & Puducherry). For States of Jammu & Kashmir, Himachal Pradesh, Uttarakhand and North-Eastern States including Sikkim sharing pattern is 90:10 between Central Government and States. For UTs without Legislature, funding pattern is of 100% Central Share.

After the launch of Ayushman Arogya Mandir, ASHAs are eligible additionally for Team Based Incentives (TBIs) along with ANMs based on monitored performance indicators (up to ₹1000 per month).

ASHAs are also entitled to non-monetary incentives like – ASHA Uniform, Identity Card, Cycle, Mobile, CUG Sim, ASHA Diary, Drug Kit, ASHA rest room etc.

In the year 2018, the ASHA Benefit Package was introduced acknowledging significant contribution and commitment of ASHAs. The package provides coverage for:

- Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) with a benefit ₹ 2.00 Lakh in case of death of the insured (annual premium contributed by GOI).
- Pradhan Mantri Suraksha Beema Yojana (PMSBY) with a benefit of Rs.2.00 lakh for accidental death or permanent disability; ₹1.00 lakh for partial disability (annual premium contributed by GOI).

In addition, Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM) with pension benefit of ₹3,000/- pm after age of 60 years (50% contribution of premium by GOI and 50% by beneficiaries) is also available for ASHA workers. ASHAs across the States/UTs have been enrolled in all the above-mentioned Social Security Schemes as per the defined eligibility norms. Also, ASHAs along with their family members are provided with health care annual coverage of ₹ 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY).

Further, States/UTs including State of Kerala provide additional incentives to ASHA workers over and above provided under NHM from State/UT budget.

Health is a State subject, and the primary responsibility for strengthening public healthcare systems, including support for ASHA workers, lies with the respective State/UT Governments. Based on local needs, geography, and health dynamics, States/UTs may decide to provide appropriate honorarium to ASHAs over and above the support provided under NHM.
